

•JCLASS IV EMPLOYEES IN THE MINIS- , TRY OF  
REHABILITATION

14, SHRI NAWAB SINGH CHAUHAN;  
Will the Minister of REHABILITATION AND  
MINORITY AFFAIRS be pleased to state:

(a) the number of Class IV employees in the Ministry of Rehabilitation and its attached and subordinate offices;

(b) whether the service records of these employees are kept in Hindi;

(c) the number of orders, circulars, notices etc. relating to these employees which were issued in 1959 and how many of them were issued in Hindi; and

(d) the number of applications, petitions etc. received in Hindi from these employees in 1959; the number of decisions taken on them which were communicated to them in Hindi and the reasons for not communicating the rest of the decisions in Hindi?]

**पुनर्वास तथा अल्पसंख्यक-कार्य मंत्री  
(श्री मेहर चन्द खन्ना) :** (क) जानकारी  
एकत्रित की जा रही है और उपलब्ध होने पर  
सभा को मेज़ पर रख दी जायेगी।

(ख) जी, नहीं।

(ग) कोई नहीं।

(घ) भाषा तौर पर आवेदन पत्र अंग्रेजी में ही आते हैं और उनके उत्तर भी अंग्रेजी में ही दिये जाते हैं।

[THE MINISTER OF REHABILITATION AND MINORITY AFFAIRS (SHRI MEHR CHAND KHANNA): (a) The information is being collected and will be laid on the Table of the Sabha in due course,

(b) No.

(c) None.

(d) The applications are generally received in English and the replies sent likewise.]

VIGYAN BHAWAN

15. SHRI BAIRAGI DWIBEDY: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state the total amount of rent collected from various organisations utilising the Vigyan Bhawan during the years from 1956 to 1959?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI K. C. REDDY): The total amount of rent assessed and recovered from various organisations using accommodation in Vigyan Bhawan during 1956 to 1959 is as follows:—

	1956 (October to December)	1957	1958	1959	Total
	Rs.	Rs.	Rs.	Rs.	Rs.
Total assessment	5,000.00	91,510.85	86,822.06	61,835.85	2,45,168.76
Total recovery	5,000.00	18,703.11	86,822.06	60,512.76	1,71,037.93
Balance due	..	72,807.74	..	1,323.09	74,130.83

Note.—The balance represents mostly the amount to be recovered from one organisation. The amount could not be recovered pending consideration of a request from the organisation for reduction in the rates. The matter has since been finalised and the recovery will be effected soon.